COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 271 OF 2017

Dated: 7th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Hubli Electricity Supply Company Ltd. & Ors. Appellant(s)

Versus

Udupi Power Corporation Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Pravesh Thakur

h/f Mr. D. L. Chidanand

Counsel for the Respondent(s) : Ms. Meghana Aggarwal for R-1

<u>ORDER</u>

Learned counsel for the appellant seeks four weeks more time to file rejoinder. He may take steps to file the same along with IA on or before 05.09.2018 after serving copy on the other side.

List the matter on <u>09.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/tpd